

(vii) PROBLEMS OF COLLEGE AND UNIVERSITY TEACHERS

PROF. RUP CHAND PAL (Hooghly): The All India Federation of University and College Teachers' Organisations representing more than one lakh college and University teachers of our country has organized a mass deputation to Parliament today, the 4th August, 1980, to press their demands and urge upon the Central Government to expedite a solution to the problems in the field of education in general and higher education in particular. Various discussions with competent authorities in the past failed to satisfy them.

The major demands of the college and University teachers of our country include:

- (1) Review and revision of the existing scales of pay for college and University teachers.
- (2) Abolition of anomalies existing in respect of State Universities and Central Universities in the matter of allowances and perquisites and full neutralisation of rise in cost of living index.
- (3) Statutory security of service for all teachers.
- (4) Representation of AIFUCTO in UGC, CABE and Education Panel of the Planning Commission.
- (5) Lecturer's scale for Librarians and DPEs and upgradation of Demonstrators and Tutors.
- (6) Democratisation of Managing and Governing Bodies of Colleges and Universities.
- (7) Common cadre of teachers for 2nd and 3rd stages of education.

The Central Government is urged to immediately take into consideration the very just demands of the All India Federation of University and

College Teachers' Organisations and take all suitable steps at an early date to find out a solution to the grave problems facing the college and University teachers of our country.

(viii) REPORTED DEFECTIVE FUNCTIONING OF TELEPHONE SYSTEM IN CALCUTTA

MR. CHAIRMAN: Shri Jyotirmoy Bosu.

SHRI JYOTIRMOY BOSU (Diamond Harbour): It is reported that Shri C. M. Stephen, the Communications Minister, went to Calcutta last weekend. He came to know that telephone subscribers of Calcutta are in great difficulty as many sets do not function at all or seldom function. Besides, it has been admitted time and again that there was technical defect in the Calcutta telephone system. Sometimes the telephones hardly served any purpose because of incessant defects and lack of attention. The telephone has become nightmarish, because for the dead sets also the subscribers are given bills for fantastic amounts. It is also happening in cases of MPs.

A subscriber pays a rental of Rs. 200 or so for the installation and a certain number of calls. The authorities lose sight of the fact that the installation has to be a living one and not a dead one, and only then he can claim for the rentals. Telephones, particularly, for public utility purposes and organisations have become an inseparable part of life in a civilised society, and when there are such widespread complaints, the Minister of Communications, instead of meeting and rectifying them, told the subscribers in Calcutta. "If you don't want the telephone, then give it back."

There are many cases when the courts have restrained the telephone authorities. The Communications Minister should clarify his utterance before the House.

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): Mr. Chairman, Sir ...